

paper, the investment required for Coal India Ltd. and Singareni Collieries Company Ltd. is Rs. 16896 crores and for Neyveli Lignite Corporation Rs. 3021 crores on 1996-97 prices.

(c) By-products of coal are being produced in the Low Temperature Carbonisation Plant of CIL at Dankuni, of SCCL at Naspur and also in the Briquetting and Carbonisation plant of Neyveli Lignite Corporation at Neyveli.

Setting up of Restaurants to popularise India Tea.

2099. SHRI RAM JETHMALANI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Tea Board had set up restaurants in different places abroad with a view to popularise use of India tea there;

(b) if so, the names of the countries together with the dates when these restaurants were set up;

(c) whether it is also a fact that the Tea Board had to suffer financial losses on account of these restaurants;

(d) if so, amount of losses suffered by the Tea Board together with the capital invested by the Tea Board in each of the above restaurants; and

(e) the number of restaurants out of them which are in operation during the financial year 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) Tea Board had set up three India tea centres abroad for promotion of Indian tea which have since been closed. Indian tea centres were functioning at the following places;

Country	Year of Opening	Year of closing
London	1963	1983
Cairo	1961	1984
Sydney	1965	1982

Tea Board has also participated in a joint venture with Hotel Corporation of India Ltd., in which Tea Board had a share of 51% and Hotel Corporation of India (HCI) 49%. The India Teas Restaurants Ltd. (ITRL), was incorporated on 30th June, 1981 as a public limited company. This Company has set up the Mayur Restaurant in London in October, 1984 and the Sydeny Restaurant in October, 1982. The Mayur Restaurant was closed in March, 1990 and the restaurant at Sydney was closed in Sept., 1990.

(c) and (d) The share capital subscribed by Tea Board for M/s India Tea Restuarants Ltd., was Rs. 25.50 Lakhs. The total estimated loss incurred by M/s ITRL as on 31st March, 1996 has been Rs. 8.54 crores which also includes losses on account of exchange differences and interest charges.

(e) Does not arise.

Clearance of foreign direct investment proposals

2100. SHRI VEDPRAKASH P. GOYAL: Will the Minister of INDUSTRY be pleased to state:

(a) the number with details of each of the foreign direct investment proposals that have been cleared during the month of July, 1996;

(b) the foreign parties with whose collaboration these proposals are connected; and

(c) the names of the core sector items along with names of Indian parties and amount of foreign exchange involved in each proposal?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) 208 foreign collaboration proposals (technical and financial) envisaging foreign direct investment of Rs. 6973.19 crores have been approved by the Government during the month of July, 1996. Country-wise and Sector-wise details of above proposals are given in Statement I and II (*See below*).

The details of such proposals viz. Name of Indian Company, Name and country of foreign collaborator, equity investment involved and item of manufacture/activity are published by the Indian Investment Centre as a supplement to the monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

Statement I

Country wise approvals for foreign direct investment and foreign technology agreement approved by Government during the month of July, 1996

(Rs . in Crore)

Sl. No.	Name of country	Total approvals			Amount of foreign invest.
		Total	Tech.	Fin.	
1.	Australia	5	1	4	1.71
2.	Austria	3	1	2	1.10
3.	Bahrain	1	0	1	51.15
4.	Belgium	2	2	0	0.00
5.	Canada	1	0	1	0.13
6.	China	1	1	0	0.00
7.	Denmark	5	2	3	21.58
8.	Finland	1	1	0	0.00
9.	France	11	6	5	283.98
10.	Germany	27	18	9	83.98
11.	Isle of Man	1	0	1	0.08
12.	Israel	5	4	1	0.14
13.	Italy	7	5	2	7.34
14.	Japan	18	9	9	573.78
15.	Korea (South)	4	3	1	102.50
16.	Mauritius	5	0	5	401.61
17.	NRI	5	0	5	17.30
18.	Netherlands	14	9	5	9.60
19.	Russia	1	0	1	0.07
20.	Singapore	9	2	7	101.57
21.	Scotland	1	0	1	0.78
22.	Sri Lanka	1	0	1	0.50
23.	Sweden	1	1	0	0.00
24.	Switzerland	5	2	3	24.36
25.	U.A.E.	1	0	1	27.28

SI. No.	Name of country	Total approvals			Amount of foreign invest.
		Total	Tech.	Fin.	
26.	U.K.	19	2	17	402.25
27.	U.S.A.	51	26	25	4650.80
28.	EURO ISSUES	1	0	1	102.30
29.	Unindical :e Country d	2	0	2	107.30
TOTAL		208	95	113	6973.19

Statement-II

Sector wise break up of foreign direct investment and technical collaboration approved during the month of July, 1996

(Rs. in Crores)

SI. No.	Name of Industry	Total			Amount of FDI Approved	% of Total Amount Approved
		Total	Tech.	Fin.		
1.	METTALLUROICAL INDUSTRIES	5	3	2	303.98	4.36
	Ferrous Misc. (other items)-Metallurgy	5	0	5	6.72	0.10
Total		10	3	7	310.70	4.46
2.	FUELS Power	7	0	7	1829.51	26.24
	Oil Refinery Others	20	18	2	464.09	6.66
	(Fuels)	2	0	2	78.43	1.12
Total		29	18	11	2372.03	34.02
3.	BOILERS AND STEAM	1	1	0	0.00	0.00
	OENERATINO PLANTS	2	1	1	7.24	0.10
4.	PRIME MOVERS OTHER THAN	19	11	8	17.56	0.25
	ELECTRICAL 5. ELECTRICAL*	12	2	10	17.10	0.25
	EQUIPMENTS Electrical Equipment	3		1	102.50	1.47
	Computer Software Industry Electronics					
Total		34	15	19	137.16	1.97
6.	TELECOMMUNICATIOMNS	3	0	3	561.50	8.05
	Telecommunications					
Total		3	0	3	561.50	8.05

Sl. No	Name of Industry	Total			Amount of FDI Approved	% of Total Amount Approved
		Total	Tech.	Fin.		
7.	TRANSPORTATION INDUSTRY					
	Automobile Industry	9	4	5	46.38	0.67
	Air/Sea Transport	3	0	3	102.73	1.47
	Passenger Cars	3	1	2	7021	1.01
	Total	15	5	10	219.31	3.15
8.	INDUSTRIAL MACHINERY	16	11	5	5.75	0.08
9.	MACHINE TOOLS	4	1	1	1.50	0.02
10.	EARTH MOVING MACHINERY			0	0.00	0.00
11.	MISCELLANEOUS MECHANICAL & ENGINEERING	10	4	6	9.87	0.14
12.	COMMERCIAL, OFFICE & HOUSEHOLD EQUIPMENT	1	1	0	0.00	0.00
13.	MEDICAL AND SURGICAL APPLIANCES	1	0	1	2.60	0.04
14.	INDUSTRIAL INSTRUMENTS	4	3	1	21.45	0.31
15.	FERTILIZERS	1	0	1	32.04	0.46
16.	CHEMICALS (OTHER THAN FERTILIZERS)	15	8	7	45.99	0.66
17.	DRUGS AND PHARMACEUTICALS	5	3	2	19.61	0.28
18.	TEXTILES (INCLUDING DYED, PRINTED)	1	1	0	0.00	0.00
19.	FOOD PROCESSING INDUSTRIES					
	Food Products	7	1	6	2542.40	36.46
	Total	7	1	6	2542.40	36.46
20.	SOAP, COSMETICS AND TOILET PREPARATIONS	1	1	0	0.00	0.00
21.	RUBBER GOODS	3	1	2	81.26	1.17
22.	GLASS	1	0	1	1.15	0.02
23.	CERAMICS	2	2	0	0.00	0.00
24.	CEMENT AND GYPSUM PRODUCTS	2	2	0	0.00	0.00
25.	CONSULTANCY SERVICES					
	Design & Eng. Services	4	0	4	21.70	0.31
	Management Services	3	2	1	3.41	0.05
	Marketing	1	0	1	0.15	0.00
	Total	8	2	6	25.26	0.36
26.	SERVICE SECTOR					
	Financial	4	0	4	477.29	6.84
	Non-Financial Services	3	0	3	29.04	0.42
	Total	7	0	7	506.33	7.26

Sl. No	Name of Industry	Total			Amount of FDI Approved	% of Total Amount Approved
		Total	Tech.	Fin.		
27	HOTEL & TOURISM Others (Hotel & Tourism)	1	1	0	0.00	0.00
	Total	1	1	0	0.00	0.00
28.	TRADING CO.	6	0	6	49.04	0.70
29.	MISCELLANEOUS INDUSTRIES	4	2 2	2	7.54	0.11
	Agriculture Floriculture	4	3 7	2	3.35	0.05
	Others (Misc. Industries)	9		6	10.09	0.14
	Total	17		10	20.99	0.30
GRAND TOTAL		208	95	113	6973.19	

अनुसूचित क्षेत्र क्षतिपूर्ति भत्ता
 2101. श्री दिलीप सिंह जूदेव: क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:
 (क) मध्य प्रदेश में अनुसूचित जनजाति बहुल क्षेत्रों में पदस्थ सरकारी कर्मचारियों को देय "अनुसूचित क्षेत्र क्षतिपूर्ति भत्ते" की दर क्या है और यह कब से लागू की गई है;
 (ख) क्या इससे पूर्व राज्य सरकार ने बीच में भुगतान न की गई धनराशि को कर्मचारियों के भविष्य निधि खातों में कराने का निर्णय लिया था, यदि हां, तो कब, और
 (ग) क्या सभी सरकारी कर्मचारियों के सामान्य भविष्य निधि खातों में उक्त अवधि की क्षतिपूर्ति की राशि जमा करा दी गई है; और
 (घ) यदि नहीं, तो ऐसे कर्मचारियों को हो रही आर्थिक हानियों को रोकने के लिए क्या उपचारार्थ कार्यवाही की गई है?

कल्याण मंत्री (श्री बलराम सिंह राधुवालिया):
 (क) से (घ): मध्य प्रदेश राज्य सरकार से सूचना प्राप्त की जा रही है और इसके प्राप्त होते ही सदन फटल पर रख दी जायेगी।

Strengthening of Trade Relations with Bangladesh

2102. SHRI GOVINDRAO ADIK: Will the Minister of COMMERCE be pleased to state:

- the efforts made by Government to strengthen the trade relations with Bangladesh so far;
- whether it is a fact that there are many areas in which trade can be increased between the two countries;
- if so, the details thereof;
- whether any steps are being taken by Government to boost trade with that country;
- if so, the details thereof;
- whether it is also a fact that adequate facilities for transport are not available to boost trade between the two countries; and
- if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULL) RAMAIAH: (a) to (e) Government have all along followed the policy of promoting and strengthening the trade relations with Bangladesh. There is no discrimination against imports from Bangladesh..Tariff concessions have been granted to Bangladesh on a number of products under both Bangkok and SAP-TA Agreements. During 1995-96 the bilateral trade touched Rs. 3752 cr., registering a growth of 75% over the previous year.